

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

5. IA 1765/2024 In C.P. (IB)/1765(MB)2018

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**MS. LAKSHMI GURUNG**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2024**

**NAME OF THE PARTIES: - Abhijeet Pramod Pawar**  
**V/s**  
**Shailesh Verma**  
**IN THE MATTER OF**  
**Raj Infrastructure Development (India)**  
**Pvt Ltd.**  
**V/s**  
**Lavasa Corporation Ltd.**

**Section: 60(5), 9 of the Insolvency and Bankruptcy Code, 2016**

---

**ORDER**

**IA.No.1765/2024**: - Sr. Adv. Mr J. P. Cama a/w Adv Sandesh Shukla and Adv Vivek Patil appeared for the Applicant through VC. Adv. Kriti Kalyani appeared for the erstwhile Resolution Professional of Corporate Debtor through VC. List this matter on **26.04.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**LAKSHMI GURUNG**  
**Member (Judicial)**